NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 452 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Power2sme Pvt. Ltd. Vs. JV Strips Ltd. & Ors. SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner: Mr. Hashmat Nabi, Advocate

For the Respondent: Mr. Rajiv Aneja, Mr. Rajeev Aggarwal, and Asit Tiwari, Advocates

ORDER

Arguments heard.

To come up for clarification on 28th November, 2017.

(S. K. Mohapatra)

Member (T)

Member (J)